



C.A. No. 5910/2014 (III-A)

SLP(C) No. 36438/2014 (XI)

C.A. No. 6247/2014 (III-A)

IA No. 3/2015 - EXEMPTION FROM FILING O.T.

C.A. No. 6249/2014 (III-A)

C.A. No. 6250/2014 (III-A)

C.A. No. 6248/2014 (III-A)

C.A. No. 3176/2015 (III-A)

C.A. No. 3242/2015 (III-A)

C.A. No. 6537/2015 (III-A)

C.A. No. 6540/2015 (III-A)

C.A. No. 6541/2015 (III-A)

C.A. No. 6538/2015 (III-A)

C.A. No. 6539/2015 (III-A)

SLP(C) No. 26630/2018 (XI)

IA No. 141261/2018 - EXEMPTION FROM FILING O.T.

SLP(C) No. 33442/2018 (XI)

IA No. 175193/2018 - EXEMPTION FROM FILING O.T.

SLP(C) No. 15444-15445/2021 (XI)

IA No. 118551/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT,

IA No. 118552/2021 - EXEMPTION FROM FILING O.T. &

IA No. 118553/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

Date : 22-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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Mr. Anil Kumar, Adv.  
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UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow (23.03.2023) along with C.A. No. 5918/2014 and  
C.A. No.5919/2014 at 10.30 A.M.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR